

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that **on Wednesday, 30th April 2025 :**

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The Single Bench presided over by the **Hon'ble Shri Justice R.N. Laddha** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the **Single Bench** presided over by the **Hon'ble Shri Justice Madhav Jamdar**.

High Court, Appellate Side,)
Bombay.)
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)
Date : 30.04.2025)

By Order,

Sd/-
(H. M. Bhosale)
Registrar (Judl-I)